

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4896-4898/2013

ALL INDIA COUNCIL FOR TECHNICAL EDU.& ANR. Petitioner(s)

VERSUS

BHARATIYA GRAMIN PUNARRACHANA SANSTHA'S Respondent(s)

WITH
S.L.P.(C)...CC NO. 19865 of 2013
(With appln. for c/delay in filing the SLP and office report)
SLP(C) NO. 33910 of 2012
(With appln. for directions, prayer for interim relief and office report)
SLP(C) NO. 33911 of 2012
(With prayer for interim relief and office report)

Date: 17/01/2014 These Petitions were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

Mentioned by Mr. Shivaji M. Jadhav, Adv.*

UPON hearing counsel the Court made the following
O R D E R

Put up the case in the last week of February 2014.

| (N.S.K. Kamesh) | | (Renuka Sadana)
| Court Master | | Court Master |

*Note - The junior counsel who actually mentioned the matter, did not give his appearance.